

1	2	3	4
1987-88	31.40	28.98	39.62
1988-89	33.01	28.58	38.41
1989-90	31.40	29.48	39.11
1990-91	30.93	30.01	39.06
Post-Reform			
1991-92	29.96	29.38	40.66
1992-93	30.19	29.08	40.73
1993-94	29.50	29.28	41.22
1994-95	28.79	29.89	41.33
1995-96 [●]	26.04	31.39	42.57
1996-97*	26.13	31.07	42.80
1997-98#	24.38	31.28	44.35

● Provisional estimates

* Quick Estimates

Advance Estimates.

Bisalpur Dam in Rajasthan

57. SHRI DOWARKA PARSHAD BAIRWA : Will the PRIME MINISTER be pleased to state :

(a) the fund earmarked and spent on the Bisalpur Dam, (Rajasthan) as on date;

(b) whether the work of the dam has been completed;

(c) if not, the fund propose to be sanctioned for the purpose;

(d) the area the State likely to be covered after completion the dam;

(e) whether the Government propose to construct a dam near Tonk district of the State; and

(f) if so, the time by which the dam is likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) An expenditure of Rs. 262.31 crores has been incurred upto March, 1998 against the latest estimated cost of Rs. 439.26 crores.

(b) the work of the dam has almost been completed except for ancillary works.

(c) Union Government has not sanctioned any funds for the purpose, so far.

(d) The project on completion will cover Culturable Command Area of 89290 hectares with annual irrigation of 9890 hectares.

(e) The Bisalpur dam is being constructed across Banas River near village Bisalpur in Tonk district.

(f) The State Government proposes to complete the project during Ninth Plan.

Food Processing Industries in Karnataka

58. SHRI K.H. MUNIYAPPA : Will the PRIME MINISTER be pleased to state :

(a) whether the Government propose to set up any Food Processing Industries in Karnataka particularly in Kolar district during the current financial year 1998-99;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) to (c) The Ministry of Food Processing Industries does not set up any food processing units directly in any State. However, under the Plan Schemes being operated by the Ministry, financial assistance is extended to State Government Organisations/ Public Sector/Joint Sector/Assisted Sector companies, Private Sector Companies/Cooperatives/NGOs for development of food processing industries. While no proposal has been received for setting up of food processing units in Kolar District during 1998-99, two proposal for setting up of Cold Stores, one-proposal for setting up a Mobile Fruit Processing Unit and one proposal for extraction of spice oil received from the State of Karnataka are under consideration of the Ministry at the present time.

Cauvery Water Dispute Tribunal

59. SHRI A. SIDDARAJU : Will the PRIME MINISTER be pleased to state :

(a) whether the Cauvery Water Dispute Tribunal has given its final report;

(b) if so, the details thereof; and

(c) if not, the time by which the report is expected to be given?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) No, Sir.

(b) Does not arise.

(c) It is not possible to predict the time by which the final report will be given by the Cauvery Water Disputes Tribunals.

Fifth Pay Commission

60. SHRI K.S. RAO : Will the PRIME MINISTER be pleased to state :

(a) whether some of the recommendations of the Fifth Pay Commission are still under consideration of the Government;